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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3892/2022 & CM APPL. 11575/2022

DEEPAK NARGIS

..... Petitioner

Through: Ms. Vanita Bhargava, Mr.Ajay
Bhargava, Mr. Shivank, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Ms.Shruti, Mr. Anshuman, Advocates
Mr. Puneet Rai, Senior Standing
Counsel with Ms. Adeeba Mujahid,
Advocate for Income Tax Deptt.

+ W.P.(C) 4291/2022 & CM APPLs. 12765/2022, 12766/2022

RAJENDRA PRASAD NARGIS

..... Petitioner

Through: Ms. Vanita Bhargava, Mr.Ajay
Bhargava, Mr. Shivank, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Ms.Shruti, Mr. Anshuman, Advocates
Mr. Puneet Rai, Senior Standing
Counsel with Ms. Adeeba Mujahid,
Advocate for Income Tax Deptt.

+ W.P.(C) 4292/2022 & CM APPLs. 12767/2022, 12768/2022

SUDHA NARGIS

..... Petitioner



Through: Ms. Vanita Bhargava, Mr. Ajay
Bhargava, Mr. Shivank, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Ms. Shrutika, Mr. Anshuman, Advocates
Mr. Puneet Rai, Senior Standing
Counsel with Ms. Adeeba Mujahid,
Advocate for Income Tax Deptt.

+ W.P.(C) 5206/2022 & CM APPLs. 15446/2022, 18197/2022

RAVI BHARADWAJ

..... Petitioner

Through: Mr. Gaurav Jain, Ms. Akshita Goyal,
Mr. Shubham Gupta, Advocates

versus

ADDL. COMMISSIONER OF INCOME TAX

..... Respondent

Through: Mr. Puneet Rai, Senior Standing
Counsel with Ms. Adeeba Mujahid,
Advocate for Income Tax Deptt.

+ W.P.(C) 6261/2022 & CM APPL. 18887/2022,

KRISHNA KUMAR MOWDGAL

..... Petitioner

Through: Mr. Gaurav Jain, Ms. Akshita Goyal,
Mr. Shubham Gupta, Advocates

versus

ADDL COMMISSIONER OF INCOME TAX CENTRAL RANGE 2
NEW DELHI

..... Respondent



Through:

+ W.P.(C) 6562/2022

DHARAM VIR CHUGH

..... Petitioner

Through: Mr. Gaurav Jain, Ms. Akshita Goyal,
Mr.Shubham Gupta, Advocates

versus

ASSISTANT DIRECTOR OF INCOME TAX, INVESTIGATION,
UNIT 4(1), NEW DELHI

..... Respondent

Through: Mr. Tushar Mehta, Solicitor General
of India with Mr. Zoheb Hossain,
Senior Standing Counsel, Mr. Vipul
Agrawal, Mr. Parth Semwal,
Advocates

+ W.P.(C) 8927/2022 & CM APPL. 26838/2022

ASHOK KUMAR SINGH

..... Petitioner

Through: Mr. Gautam Jain, Mr. Piyush Kumar
Kamal, Advocates

versus

UNION OF INDIA AND ANR

..... Respondents

Through: Mr. Asheesh Jain, CGSC with
Mr.Adarsh Kumar Gupta, Mr. Keshav
Mann, Advocates for R-1 with
Mr.Bhaskar Pandey, Govt. Pleader
Mr. Sunil Agarwal, Senior Standing
Counsel with Mr.Tushar Gupta, Mr.
Utkarsh Tiwari, Advocates for
Income Tax Deptt.

+ W.P.(C) 217/2022 & CM APPLs. 606/2022, 607/2022



MR MOHIT JAIN Petitioner

Through: Mr. Sachit Jolly, Mr. Sohan Dua,
Advocates

versus

DY DIRECTOR OF INCOME TAX INV & ORS Respondents

Through: Mr. Ravi Prakash, CGSC with
Ms.Shruti, Mr. Anshuman Das Gupta,
Advocates

+ W.P.(C) 3746/2022 & CM APPLs. 11129/2022, 11130/2022

MON MOHAN KOHLI THROUGH RISHAB KOHLI LEGAL
REPRESENTATIVE FOR FINANCIAL AND TAX MATTERS
APPOINTED BY THIS HONORABLE COURT Petitioner

Through: Ms. Kavita Jha, Mr.Vaibhav
Kulkarni, Advocates

versus

ADDL. COMMISSIONER OF INCOME TAX Respondent

Through: Mr. Puneet Rai, Senior Standing
Counsel with Ms. Adeeba Mujahid,
Advocate for Income Tax Deptt.

+ W.P.(C) 4225/2022 & CM APPLs. 12607/2022, 12608/2022

MADHULIKA TIWARI Petitioner

Through: Mr. Tarun Chanana, Mr. Salil
Kapoor, Ms.Ananya Kapoor,
Advocates

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE,



RANGE 5, DELHI AND ANR Respondents
Through: Mr. Kunal Sharma, Ms. Zehra Khan,
Mr. Shray Nargolia, Advocates for
Income Tax Deptt.

+ W.P.(C) 4252/2022 & CM APPLs. 12654/2022, 12655/2022

ROHIT TIWARI Petitioner
Through: Mr. Tarun Chanana, Mr. Salil
Kapoor, Ms. Ananya Kapoor,
Advocates

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE,
RANGE-5 & ANR Respondents
Through: Mr. Ruchir Bhatia, Senior Standing
Counsel with Mr. Shlok Chandra, Ms.
Mansie Jain, Advocates

+ W.P.(C) 1503/2021 & CM APPLs. 4322/2021, 28424/2021

SURENDRA KUMAR JAIN Petitioner
Through: Mr. Kapil Sibal, Senior Advocate,
Mr. Ajay Vohra, Mr. Rohit Jain, Mr.
Aniket D Agrawal, Mr. Pradeep
Chhindra, Advocates

versus

ADDL. COMMISSIONER OF INCOME TAX, CENTRAL RANGE-
5, NEW DELHI Respondent
Through: Mr. Tushar Mehta, Solicitor General
of India with Mr. Zoheb Hossain,
Senior Standing Counsel, Mr. Vipul
Agrawal, Mr. Parth Semwal,
Advocates



+ W.P.(C) 1692/2021 & CM APPL. 4850/2021

POONAM JAIN

..... Petitioner

Through: Mr. Ajay Vohra, Senior Advocate
with Mr. Rohit Jain, Mr. Aniket D
Agrawal, Mr. Abhisek Singvi,
Advocates

versus

ADDL. COMMISSIONER OF INCOME TAX CENTRAL RANGE
5 NEW DELHI

..... Respondent

Through: Mr. Tushar Mehta, Solicitor General
of India with Mr. Zoheb Hossain,
Senior Standing Counsel, Mr. Vipul
Agrawal, Mr. Parth Semwal,
Advocates

+ W.P.(C) 1693/2021 & CM APPL. 4853/2021

GEETIKA JAIN

..... Petitioner

Through: Dr. A M Singhvi, Senior Advocate,
Mr. Ajay vohra, Senior Advocate
with Mr. Rohit Jain, Mr. Aniket D
Agrawal, Advocates

versus

ADDL. COMMISSIONER OF INCOME TAX, CENTRAL RANGE-
5, NEW DELHI

..... Respondent

Through: Mr. Tushar Mehta, Solicitor General
of India with Mr. Zoheb Hossain,
Senior Standing Counsel, Mr. Vipul
Agrawal, Mr. Parth Semwal,
Advocates

+ W.P.(C) 5012/2021 & CM APPL. 15355/2021

MANAVINDER SINGH

..... Petitioner



Through: Mr. Ajay Vohra, Senior Advocate Mr. Rohit Jain, Mr. Aniket D Agrawal, Ms. Manisha Sharma, Mr. Abhisek Singhvi, Advocates

versus

DY DIRECTOR OF INCOME TAX (INV) UNIT 3(4) NEW DELHI
..... Respondent

Through: Mr. Tushar Mehta, Solicitor General of India with Mr. Zoheb Hossain, Senior Standing Counsel, Mr. Vipul Agrawal, Mr. Parth Semwal, Advocates

+ W.P.(C) 5561/2021 & CM APPL. 17235/2021

ROBERT VADRA Petitioner

Through: Mr. Prateek Chadha, Mr. Gautam Jain, Mr. Suman Jyoti Kaitan, Mr. Faraz Khan, Mr. Vikas Kumar, Advocates

versus

UNION OF INDIA & ORS Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.Shruti, Mr. Anshuman Das Gupta, Advocates

+ W.P.(C) 5007/2021

ANIL KUMAR MITTAL Petitioner

Through: Mr. Anirudh Bhaker, Mr. Arav Pandit, Advocates

versus



ADDL.COMMISSIONER OF INCOME TAX Respondent

Through:

+ W.P.(C) 5170/2021

ANOOP KUMAR GUPTA Petitioner

Through:

versus

ADDL.COMMISSIONER OF INCOME TAX Respondent

Through:

+ W.P.(C) 5181/2021

ARUN KUMAR GUPTA Petitioner

Through:

versus

ADDL.COMMISSIONER OF INCOME TAX Respondent

Through:

+ W.P.(C) 5294/2021 & CM APPL. 16297/2021

DEEPAK TALWAR Petitioner

Through: Mr. Tanveer Ahmed Mir, Mr. Shikhar
Sharma, Advocates

versus

UNION OF INDIA & ORS Respondents

Through: Mr. Tushar Mehta, Solicitor General
of India with Mr. Zoheb Hossain,
Senior Standing Counsel, Mr. Vipul
Agrawal, Mr. Parth Semwal,



Advocates

Mr. Ravi Prakash, CGSC with
Ms.Shruti, Mr. Anshuman Das Gupta,
Advocates

+ W.P.(C) 6092/2021 & CM APPL. 19281/2021

KRISHAN LAL MADHOK

..... Petitioner

Through: Mr. P D Gupta, Senior Advocate with
Mr.Atul Gupta, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Kunal Sharma, Ms. Zehra Khan,
Mr.Shray Nargolia, Advocates for
Income Tax Deptt.

+ W.P.(CRL) 618/2019 & CRL.M.As. 4336/2019, 12696/2020,
4991/2021, 4992/2021, 4993/2021, 8400/2021, 12572/2021,
12573/2021

GAUTAM KHAITAN

..... Petitioner

Through: Mr. P V Kapur, Senior Advocate with
Mr. A T Patra, Mr. Madhav Khurana,
Mr. Aditya Ghadge, Mr. Sidhant
Kapur, Ms. Kaveri, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General
of India with Mr. Kirtiman Singh,
CGSC, Mr. Zoheb Hossain, Senior
Standing Counsel, Mr. Vipul
Agrawal, Mr. Parth Semwal,
Advocates



+ W.P.(CRL) 1877/2019 & CRL.M.As. 30829/2019, 12695/2020,
4955/2021, 4956/2021, 4957/2021, 19745/2021
RITU KHAITAN Petitioner

Through: Mr. P V Kapur, Senior Advocate with
Mr. A T Patra, Mr. Madhav Khurana,
Mr. Aditya Ghadge, Mr. Sidhant
Kapur, Ms. Kaveri, Advocates

versus

UNION OF INDIA & ORS Respondents

Through: Mr. Tushar Mehta, Solicitor General
of India with Mr. Kirtiman Singh,
CGSC, Mr. Zoheb Hossain, Senior
Standing Counsel, Mr. Vipul
Agrawal, Mr. Parth Semwal,
Advocates

CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER
11.07.2022

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1. It has been brought to the notice of this Court by learned counsel appearing for the Department of Income Tax/Revenue that counter affidavit has not been filed in all the cases and they seek some time to file the same.
2. Let counter affidavit be filed within six weeks, in all cases where it has not been filed.
3. It has also been brought to the notice of this Court that some of the matters are listed for completion of pleadings before the Registrar. Let



pleadings be completed and all the matters be listed together before the DB-IV on 27.09.2022.

SATISH CHANDRA SHARMA, C.J.

SUBRAMONIUM PRASAD, J

JULY 11, 2022
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